

03.04.2008

Hon'ble Mr. Justice A.K. Yog, JM
Hon'ble Mr. N.D. Dayal, AM

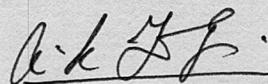
Sri K.K. Mishra learned counsel for the applicant and Sri P. Mathur learned counsel for the respondents.

Learned counsel for the parties submits at bar that order of this Tribunal, which was said to be not complied with, has now been complied with.

In view of the above the contempt notices issued to the respondents are discharged. Contempt Petition consigned to record.



AM



JM

/pc/